## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 751/16	IA 27/18 in TP 270/17	For hearing on IA	391-394	Puma Sports India Pvt Ltd

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SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Amogh. C. A 9742426224	PETITIONER	Chally
2.	Nishart Kai, Adv. 9910512501	For applicant Deccan Chronicle to Unigs Etd.	N'sharthai
3-	NITHYANANDASC	n u	

## ORDER

Counsel for Petitioner is present. Counsel for Impleading Applicants is also present. IA 27/18 is taken up today which is filed in T.P 270/2017. It is the first stage of the Application. Counsel for Petitioner is directed to file objections if any in I.A 27/18. He is also directed to offer comments on the report of ROC & R.D. List it on 21/03/2018.

Member (T)

Member (J)